

**Annexure—II**

1. All qualities of steel manufactured from electric furnaces based on scrap, falling under '(1) Iron and Steel (Metal)' and '(6) Special Steel' under the heading: "1. Metallurgical Industries: A. Ferrous".

2. Iron and steel pipes and tubes and stainless tubes falling under '(5) Iron and Steel Pipes' under the heading, "1. Metallurgical Industries: A. Ferrous".

3. Bright Bars.

4. Tin containers and metal containers.

5. Drums and barrels.

6. Wires of mild steel, special steel and alloy steel—coated and uncoated.

7. Re-rolling of steel including manufacture of hot-rolled bars/rods and sections using billets or rerollable scrap as raw materials and also cold rolled steel straps and box strappings. The above items 3 to 7 fall under '(7) Other products of iron and steel under the heading "1. Metallurgical Industries: A. Ferrous".

8. Non-ferrous semis alloys, flat products and extrusion excluding aluminium semis falling under the heading "1. Metallurgical Industries: B. Non-ferrous".

9. Plastic processed goods falling under '(1) Plastic moulded goods' under the heading, "12 Miscellaneous Mechanical and Engineering Industries".

10. Industrial gases falling under '(14) Miscellaneous Chemicals' under the heading, "19. Chemicals (other than Fertilizers)".

11. Steel forgings falling under '(3) Iron and steel castings and forgings' under the heading "1. Metallurgical Industries".

12. AAC/ACSR Conductors falling under '(6) Electrical cables and wires'

under the heading "5. Electrical Equipment".

13. Formaldehyde falling under '(2) Organic heavy chemicals' under the heading "19. Chemicals (other than Fertilisers)".

**Rates of Cinema Tickets**

1982. SHRI NAVIN RAVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Delhi Cinema theatres have been charging very high rates of tickets for about a year;

(b) what steps have been taken so far to reduce the rates; and

(c) whether Government have fixed any time-limit to bring down these rates?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Yes, Sir. At present Government does not have any power to regulate the rates of cinema tickets in Delhi. The question of adopting suitable legislation for the purpose is engaging Government's attention.

**Expiration of Term of Board of National Small Scale Industries Corporation Ltd.**

1983. SHRI CHHITUBHAI GAMIT: Will the Minister of INDUSTRY be pleased to state:

(a) when did the term of office of the last Board of National Small Scale Industries Corporation Ltd. expire;

(b) if the term is already over, whether new members have been appointed; and

(c) if not, when this formation of new Board would be done and whether Federation of Associations of Small Industries of India would be given representation therein?